

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 83(ND)2016**  
**CA. NO.**

**CORAM:**


**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016**

**NAME OF THE COMPANY: M/s. Khanna Traders & Ors. V/s. M/s. Scholar Publishing House  
Pvt. Ltd. & Ors.**

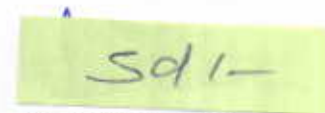
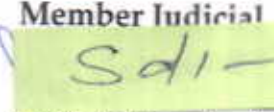
**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	CHIRAG JAIN	(ADVOCATE)	(K 1-12)	

**ORDER**

None is present on behalf of the petitioner.

2. Ld. Counsel for the respondent submits that he has filed his reply. Let the same be placed before us. Rejoinder, if any, may be filed by the petitioner before the next date of hearing.
3. Re-notify this case on 01.09.2016.

  
(Ina Malhotra)  
Member Judicial  
  
(Sh. R. Varadharajan)  
Member Judicial

At this stage, Mr. Roshan, has appeared on behalf of the petitioner and has been informed about the proceedings.